

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 47 & 32 OF 2015

Dated : 28th October, 2016

APPEAL NOS. 47 OF 2015

In the matter of:

Nabha Power Ltd. & Anr.

... **Appellant(s)**

Vs.

Punjab State Power Corporation Ltd. & Anr.

... **Respondent(s)**

APPEAL NOS. 32 OF 2015

In the matter of:

Talwandi Sabo Power Ltd.

... **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **08.12.2016.**

Court Master

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